

SPECIAL BENCH  
COURT - I

**P-104**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1375(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>KOTAK MAHINDRA BANK LIMITED VS NIL RATAN DATTA</b>
UNDER SECTION	<b>SECTION 95(1)</b>

**Appearances (via video conferencing/physically)**

Mr. Sarathi Dasgupta, Adv. ] For the Applicant  
Mr. Pratik Ghose, Adv. ]  
Mr. Avishek Roy Chowdhury ]

Mr. Niladri Bhattacharyay, Adv. ] For the Personal Guarantor  
Ms. Priyanka Kundu, Adv. ]  
Mr. Amandeep Singh, Adv. ]

**ORDER**

1. Ld. Counsel for the parties present.
2. Pleadings are complete.
3. Post the matter for hearing on **11/06/2024**.

**Satya Ranjan Prasad  
Member(Technical)**

**Rohit Kapoor  
Member (Judicial)**